

ITEM NO.46

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

Date : 06-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Randhir Kumar Ojha, AOR
Mr. Sagar Roy, Adv.
Mr. Amar Kkumar Raizada, Adv.
Mr. B. J. Thakur, Adv.
Mr. Naeem Ilyas, Adv.
Mr. Ali Mushtaq, Adv.

For Respondent(s)

Mr. Shashank Tripathi , AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent no.1 is duly represented.

Await certificate of service in respect of respondent nos.2
and 3.

List again on 18.08.2023.

VIVEK SAXENA
Registrar

pm